GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2672 ANSWERED ON:09.12.2014 INSTALLATION OF CCTV CAMERAS Chavan Shri Harishchandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has installed Closed-Circuit Television (CCTV) Cameras to check crime and terrorist activities in the country;

(b) if so, the details thereof;

(c) the total funds granted and utilized for installation and maintenance of CCTV Cameras in the country during each of the last three years and the current year, State-wise including National Capital Territory of Delhi, Mumbai, Pune, Hyderabad, Chennai, Surat and Ahmedabad;

(d) whether there are reports that most of the cameras are not in working condition;

(e) if so, the details thereof and the reasons therefor along with the steps taken to repair the non-functional cameras within a time bound period; and

(f) the measures taken by the Government to monitor the functioning of such cameras and to install more cameras in the country along with the advisories issued to the States and Police Departments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Closed-Circuit Television (CCTV) Cameras are installed by police departments and private entities to monitor public places.

(c): No estimate of the total expenditure incurred on installation of CCTV Cameras is available since such expenditure is incurred by the State Governments concerned.

(d) to (f): There are reports of malfunctioning of CCTV Cameras in many places. However, since Police and public order are state subjects, the monitoring has to be done by the local police authorities/ state governments. The central government has frequently emphasized to the states on the need to keep cameras in public places in working condition in the context of ever present terrorist threat.